



सत्यमेव जयते

भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



F.No.102-8/2017-NSL-II

Date: 9th March 2018

To

The Secretary
Department of Telecommunications,
Sanchar Bhawan,
Ashoka Road,
New Delhi – 110 001

Subject: Response to DoT back-reference on TRAI's Recommendations on 'In-Building Access by Telecom Service Providers dated 20th January 2017' – reg.


Ref: Letter No. 20-545/2017-AS.I dated 22nd November 2017

Through the above referred letter, DoT had referred back TRAI's recommendations on 'In-Building Access by Telecom Service Providers' with their comments / observations for considered opinion in accordance with the provisions of Section 11 of TRAI Act 1997, as amended in 2000.

2. The Authority has finalized its response which is enclosed herewith.
3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above


(S.K. Gupta)
Secretary, TRAI